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BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI
Original Application No. 1151/2024
I. A. No. 477/2024

In the matter of

Society for Protection of Culture Heritage Environment Traditions and
Promotions of National Awareness (regd.)
Also Known as [SP-CHETNA]

Applicant

Versus

Union of India & Ors.

Respondent(s)

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New Delhi

Dated 07-04-2025

Filed by
Through

Respondent No.4
VINOD KUMAR DHAUNDIYAL
Administrator
Central Ground Water Authority
Government of India
Ministry of Jal Shakti
Department of Water Resources, RD & GR
New Delhi

GIGI.C.GEORGE ADVOCATE
STANDING COUNSEL (UI)
NATIONAL GREEN TRIBUNAL
Email: gagicgeorge.adv42@yahoo.in
M-9810625315

**BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI
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BY AFFIDAVIT

**REPLY/ON BEHALF OF CENTRAL GROUND WATER AUTHORITY (R-
4)**

MOST RESPECTFULLY SHOWETH:-

1. I, Vinod kumar Dhaundiyaal aged about 49 years, working as Administrator, at Central Ground Water Authority, Govt. of India, Ministry of Jal Shakti, Water Resources, River Development and Ganga Rejuvenation, having office at 18/11, Jamnagar House, Mansingh Road, New Delhi, do hereby solemnly affirm and state on oath as under on behalf of Respondent No.4 i.e. Central Ground Water Authority (CGWA) hereinafter referred to as Answering Respondent.
2. That I am well versed with the facts of the case in my official capacity on the basis of documents and records available in the department, as such I am competent to swear the present reply affidavit.



Brief fact of the case

3. That in this original application, the applicant has raised a grievance against “In Situ Slum Redevelopment and Rehabilitation on Public Private Partnership Model 2019” which is proposed to be implemented by the Delhi Development Authority (DDA) in Kusumpur Pahadi which is alleged violation of Aravali Notification of 1992 which bars construction of buildings, roads, electrification and felling of trees in a “Gair Mumkin Pahar Land” and several other environmental norms and regulations.

Para-wise reply

4. That the averments contained in para 1 to 3 related to applicant’s details. Hence, answering respondent does not warrant any reply.
5. That the averments contained in para 4 is related to constitution and mandate of Respondents (1-5) are matter of record. Hence, does not warrant any reply from answering respondent.
6. That the averments contained in para 5 to 9 related to other respondents and does not pertain to answering respondent. Hence, needs no comments from the answering respondent.
7. That the averments contained in para 10 related to categorization of Vasant Vihar area as Over-exploited by CGWA as per Groundwater information Booklet (2011) and Dynamic Groundwater Water Resources of NCT, Delhi as on March 2023.

As per the Ground Water Resource Estimation (GWRE) – 2024, the total groundwater recharge in NCT of Delhi is 37,989.37 Ham and the annual extractable groundwater resource is 34,190.44 Ham. The groundwater extraction for all purposes is 34,454.5 Ham. The Stage of groundwater



extraction is 100.77%.The district – wise GWRE – 2024 of NCT of Delhi is as follows:

Table 1 District wise status of Ground Water Resource 2024 for NCT, Delhi

District	Annual Extractable Ground Water Resource (ham)	Annual Ground Water Extraction (ham)				Stage of GW Development (%)
		Domestic	Industrial	Irrigation	Total	
CENTRAL	222216.808	1547.32	0	248.57	1795.89	81.01
EAST	1493.82	1348.84	0.2	118.99	1468.03	98.27
NEW DELHI	2720.178	2984.67	2.2	686.86	3673.73	135.05
NORTH	4006.512	4044.73	50.31	491.81	4586.85	114.48
NORTH EAST	1598.085	1573.25	0	154.72	1727.97	108.13
NORTH WEST	3432.987	1857.97	0.56	511.32	2369.85	69.03
SHAHDARA	1452.879	1358.59	0.5	338.42	1697.51	116.84
SOUTH	4061.25	3857.71	0	709.9	4567.61	112.47
SOUTH EAST	2422.035	2144.45	12.74	220.17	2377.36	98.16
SOUTH WEST	6699.33	2357.88	0	3981.46	6339.34	94.63
WEST	3587.778	2797.79	0.6	731.98	3530.37	98.40
NAZUL LAND	498.816	86.27	0	232.8	319.07	63.97
Total	34190.48	25959.47	67.11	8427	34453.58	100.77



Table 2 Assessment Unit Wise Dynamic Groundwater Resources Estimation 2024, NCT Delhi (Fresh Component)

S. No	DISTRICT	Assessment Unit	Area in (sq. km)	Ground Water Recharge (ham)			Total Natural Discharge (Ham)	Annual Extractable Groundwater Resources (ham)	Annual Ground Water Extraction (ham)				Allocation of Groundwater Resources For future Domestic Utilisation (ham)	Net Annual Groundwater Availability for Future Use (ham)	Stage of Groundwater Extraction (%)	Category	Quality
				Recharge from Rainfall	Recharge from other sources	Total Annual Groundwater Recharge			Irrigation	Industrial	Domestic	Total					
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15	16	17	18
1	CENTRAL	CIVIL LINES	54.54	278.47	1308.46	1586.93	158.69	1428.24	209.82	0	778.96	988.78	778.96	439.46	69.23	safe	
2	CENTRAL	KAROL BAGH	5.13	21.31	146.29	167.6	16.76	150.84	19.17	0	161.46	180.63	744.35	0	119.75	Over-exploited	
3	CENTRAL	KOTWALI	19.64	58.62	649.97	708.59	70.86	637.73	19.58	0	606.9	626.48	606.9	11.25	98.24	critical	
4	EAST	GANDHI NAGAR	1.39	6.06	83.36	89.42	8.94	80.48	2.56	0	70.3	72.86	227.56	7.62	90.53	critical	
5	EAST	MAYUR VIHAR	16.77	74.96	737.1	812.05	81.21	730.84	70.98	0	670.95	741.93	670.95	0	101.52	Over-exploited	
6	EAST	PREET VIHAR	13.44	59.38	698.94	758.32	75.83	682.48	45.45	0.2	607.59	653.24	607.59	29.24	95.72	critical	
7	NAZUL LAND	NAZUL LAND	25.79	373.62	180.62	554.24	55.42	498.82	232.8	0	86.27	319.07	86.27	179.75	63.96	safe	
8	NEW DELHI	CHANA KYAPURI	35.08	305.31	335.86	641.17	64.12	577.05	370.26	0	373.19	743.45	373.19	0	128.84	Over-exploited	
9	NEW DELHI	DELHI CANTONMENT	65.8	323.48	805.48	1128.96	112.9	1016.07	171.25	2.2	1124.26	1297.71	1124.26	0	127.72	Over-exploited	Salinity
10	NEW DELHI	VASANT VIHAR	57.21	485.42	766.87	1252.29	125.23	1127.06	145.35	0	1487.22	1632.57	1487.22	0	144.85	Over-exploited	Salinity
11	NORTH	ALIPUR	118.18	755.2	1081.72	1836.92	183.69	1653.23	249.96	0	1380.92	1630.88	1380.92	22.35	98.65	critical	Salinity
12	NORTH	MODEL TOWN	25.38	99.66	473.41	573.07	57.31	515.76	66.15	0.3	442.05	508.5	472.7	7.25	98.59	critical	Salinity
13	NORTH	NARELA	147.58	1174.1	867.54	2041.69	204.17	1837.52	175.7	50.01	2221.76	2447.46	2221.76	0	133.19	Over-exploited	Salinity
14	NORTH EAST	KARAWAL NAGAR	21.14	90.2	587.71	677.91	67.79	610.11	73.95	0	647.31	721.26	647.31	0	118.22	Over-exploited	
15	NORTH EAST	SEELAMPUR	8.96	38.05	769.58	807.63	80.76	726.87	38.77	0	585.9	624.68	585.9	102.19	85.94	Semi-critical	
16	NORTH EAST	YAMUNA VIHAR	5.57	19.78	270.32	290.1	29.01	261.09	42	0	340.04	382.04	340.04	0	146.33	Over-exploited	
17	NORTH WEST	KANJHAWALA	80.39	841.12	179.63	1020.75	102.08	918.67	96.6	0	532.34	628.94	1007.38	289.73	68.46	safe	Salinity
18	NORTH WEST	ROHINI	40.98	238.53	2011.64	2250.17	225.02	2025.15	238.32	0	1073.93	1312.25	1073.93	712.9	64.8	safe	Salinity
19	NORTH WEST	SARASWATI VIHAR	32.99	160.45	383.06	543.51	54.35	489.16	176.4	0.56	251.7	428.66	331.38	60.5	87.63	Semi-critical	Salinity
20	SHAH DARA	SEEMAPURI	7.24	28.14	521.71	549.85	54.99	494.87	53.13	0	437.87	491	437.87	3.86	99.22	critical	
21	SHAH DARA	SHAHDA RA	4.9	16.54	401.23	417.77	41.78	375.99	22.4	0	438.48	460.88	468.25	0	122.58	Over-exploited	



22	SHAH DARAH	VIVEK VIHAR	22.44	70.26	576.43	646.69	64.67	582.03	262.89	0.5	482.24	745.63	482.24	0	128.11	Over-exploited	
23	SOUTH	HAUZ KHAS	24.72	131.83	973.57	1105.4	110.54	994.86	191.14	0	797.38	988.51	797.38	6.34	99.36	critical	
24	SOUTH	MEHRAULI	61.16	316.38	815.98	1132.36	113.24	1019.13	71	0	1210.88	1281.88	1210.88	0	125.78	Over-exploited	
25	SOUTH	SAKET	71.97	723.13	1551.61	2274.74	227.47	2047.27	447.76	0	1850.33	2298.09	1850.33	0	112.25	Over-exploited	
26	SOUTH EAST	DEFENCE COLONY	39.38	230.45	782.08	1012.53	101.25	911.28	90.52	1.6	792.77	884.89	792.77	26.39	97.1	critical	
27	SOUTH EAST	KALKAJI	33.94	248.42	767	1015.42	101.54	913.88	23.25	7.5	870.87	901.61	870.87	12.26	98.66	critical	
28	SOUTH EAST	SARITA VIHAR	30.2	199.64	463.53	663.17	66.32	596.86	106.4	3.64	480.81	590.85	480.81	6.01	98.99	critical	
29	SOUTH WEST	DWARKA	67.84	496.01	2037.22	2533.23	253.32	2279.91	1014.9	0	1259.09	2273.99	1259.09	5.92	99.74	critical	Salinity
30	SOUTH WEST	KAPASHERA	108.79	1130.78	1153.99	2284.77	228.48	2056.29	1703.66	0	711.23	2414.89	821.21	0	117.44	Over-exploited	Salinity
31	SOUTH WEST	NAJAFGARH	128.53	1359.86	1265.8	2625.7	262.57	2363.13	1262.9	0	387.56	1650.46	777.59	322.64	69.84	safe	Salinity
32	WEST	PATEL NAGAR	26.46	357.17	1237.04	1594.21	159.42	1434.79	287.63	0.5	1121.78	1409.91	1121.78	24.88	98.27	critical	Salinity
33	WEST	PUNJABI BAGH	73.6	991.56	821.87	1813.43	181.34	1632.08	404.92	0.1	1082.64	1487.66	1082.64	144.42	91.15	critical	Salinity
34	WEST	RAJOURI GARDEN	10.48	55.72	523.06	578.78	57.88	520.9	39.43	0	593.37	632.8	593.37	0	121.48	Over-exploited	Salinity
Total			1487.61	11759.66	26229.71	37989.37	3769.93	34190.44	8427	67.11	25960.35	34454.46	27815.65	2414.96	100.77		

Total no. of Assessment Units: 34

No. of Over Exploited (OE) Assessment Units: 14 (Krol Bagh, Mayur Vihar, Chanakyapuri, Delhi Cantonment, Vasant Vihar, Narela, Yamuna Vihar, Karawal Nagar, Shahdara, Vivek Vihar, Mehrauli, Saket, Kapasheera, Rajouri Garden)

No. of Critical Assessment Units: 13 (Kotwali, Gandhi Nagar, Preet Vihar, Alipur, Model Town, Seemapuri, Hauz Khas, Defence Colony, Kalkaji, Sarita Vihar, Dwarka, Punjabi Bagh, Patel Nagar)

No. of Semi-Critical Assessment Units: 2 (Seelampur, Saraswati Vihar)

No. of Safe Assessment Units: 5 (Civil Lines, Kanjhawala, Rohini, Najafgarh, Nazul land)



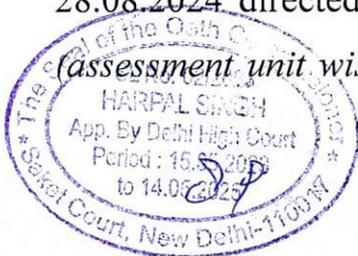
The detailed report is shared with DJB and Deputy commissioners of respective districts on 08.11.2024.

Table 3 CATEGORIZATION of ASSESSMENT UNITS, 2024, NCT DELHI

S. No	Name of District	Safe	Semi-Critical	Critical	Over-Exploited
1	Central	Civil Lines	-----	Kotwali	Karol Bagh
2	East	-----	-----	Gandhi Nagar PreetVihar	MayurVihar
3	New Delhi	-----	-----	-----	Chanakyapuri Delhi Cantonment VasantVihar
4	North			Alipur Model Town	Narela
5	North East	-----	Seelampur	-----	Yamuna Vihar Karawal Nagar
6	North West	Kanjhawala Rohini	SaraswatiVihar	-----	----
7	Shahdara	-----	-----	Seemapuri	Shahdara VivekVihar
8	South	-----	-----	HauzKhas	Mehrauli Saket
9	South East	-----	---	Defence Colony Kalkaji SaritaVihar	-----
10	South West	Najafgarh		Dwarka	Kapashera
11	West	-----	-----	Punjabi Bagh Patel Nagar	Rajouri Garden
12	Nazul land	Nazul land	-----	----	---
	Total	5	2	13	14

District wise status of Ground Water resource 2024 and Assessment Unit Wise Dynamic Groundwater Resources Estimation 2024, NCT Delhi and Categorization of Assessment Units, 2024, NCT Delhi (Table-1, 2 and 3 respectively) are annexed herewith as **ANNEXURE-I**.

It also submitted that, in the matter, of "**Pritpal Sharma vs. Govt. of NCT Delhi & Ors. (O. A. 639/2022)**", Hon'ble NGT, (PB) vide para 124 of order dtd 28.08.2024 directed to CGWA to carry out scientific study in NCT of Delhi (assessment unit wise) to assess the status of groundwater in terms of quality,



quantity, availability for abstraction and recharge and issue appropriate directions/making appropriate recommendations to DJB and concerned DM (revenue)". As per study, CGWA issued recommendations/directions to DJB and District Collector(s) (Revenue) vide letter No. **NGT (PB)/020/ OA-639/2022-524** dated 22.11.2024. Copy marked and annexed herewith as **Annexure- II.**

8. That the averments contained in para 11-12 related to other respondents and does not pertain to answering respondent. Hence, answering respondent does not warrant any reply.
9. That the averments contained in para 13 is matter of record and related to other respondents. Hence, answering respondents does not warrant any reply.
10. That the averments contained in para 14-18 related to other respondents and does not pertain to answering respondent. Hence, answering respondents does not warrant any reply.

Reply to Ground

11. That para A – F of the O.A. containing about grounds, and that are matter of record. Hence, does not warrant any reply from answering respondent.

Reply to Prayer

12. That Para (a to d) of prayer are related to other respondents and nothing has been prayed from answering respondent. Hence, does not warrant any reply from the answering respondent.

13. That in the light of the submission made herein above, the present reply/response by the way of affidavit may kindly be taken on record and into consideration and the Hon'ble Tribunal may pass appropriate order(s),



direction(s) as deemed fit and proper under the facts and circumstances of the present case.

Vinod Kumar Dhaundiyaal
7/4/2025

Deponent

VINOD KUMAR DHAUNDIYAL
Administrator
Central Ground Water Authority
Government of India
Ministry of Jal Shakti
Department of Water Resources, RD & GR
New Delhi

Verification

Verified at New Delhi on 7th April, 2025 that the contents of the above affidavit is true and correct to the best of my knowledge and belief, nothing material has been concealed there from.

I identify the deponent who has signed / been in my presence

CERTIFIED THAT THE DEPONENT
Shri. Vinod Kumar Dhaundiyaal
S/o Shri. [Signature]
R/o. [Signature]
Identified by Gigic George
has solemnly affirmed before me at New Delhi on 07 APR 2025 That the contents of the affidavit which has been read over and explained to him are true and correct to his knowledge

[Signature]
Oath Commissioner, Delhi

Filed by
Through

Vinod Kumar Dhaundiyaal
7/4/2025

Deponent

VINOD KUMAR DHAUNDIYAL
Administrator
Central Ground Water Authority
Government of India
Ministry of Jal Shakti
Department of Water Resources, RD & GR
New Delhi

New Delhi
Dated 07 APR 2025



07 APR 2025

[Signature]
GIGI.C.GEORGE ADVOCATE
STANDING COUNSEL (UOI)
NATIONAL GREEN TRIBUNAL
Email: gigicgeorge.adv42@yahoo.in
M-9810625315

Reply of Para 124 for NGT Case number 639/2022(IA No. 293/2023)
Titled Pritpal Sharma vs Govt. of NCT of Delhi &ors

(A) Status of Ground Water in terms of Quantity-

CGWB is carrying out Ground Water Resource assessment annually. The report published during 2022 & 2023 are already shared with DJB & DC of the respective districts of NCT, Delhi. At present, Ground Water Resource assessment 2024 was completed and approved by PSLV on 03.10.2024. The gist of GWRA 2024 is as follows:

As per the GWRE – 2024, the total groundwater recharge is 37,989.37 Ham and the annual extractable groundwater resource is 34,190.44 Ham. The groundwater extraction for all purposes is 34,454.5 Ham. The Stage of groundwater extraction is 100.77%. The district – wise GWRE – 2024 is as follows:

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Annexure-I

Table 2 Assessment Unit Wise Dynamic Groundwater Resources Estimation 2024, NCT Delhi (Fresh Component)

S. No	DISTRICT	Assessment Unit	Area in (sq. km)		Ground Water Recharge (ham)			Total Natural Discharge (Ham)	Annual Extractable Groundwater Resources (ham)	Annual Ground Water Extraction(ham)				Net Annual Ground Water Availability for Future Use (ham)	Stage of Ground water Extraction (%)	Category	Quality
			Recharge from Rainfall	Recharge from other sources	Total Annual Ground water Recharge	Irrigation	Industrial			Domestic	Total	Allocation of Ground water Resources For future Domestic Utilisation (ham)					
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15	16	17	18
1	CENTRAL	CIVIL LINES	54.54	278.47	1308.46	1586.93	158.69	1428.24	209.82	0	778.96	988.78	778.96	439.46	69.23	safe	
2	CENTRAL	KAROL BAGH	5.13	21.31	146.29	167.6	16.76	150.84	19.17	0	161.46	180.63	744.35	0	119.75	Over-exploited	
3	CENTRAL	KOTWALI	19.64	58.62	649.97	708.59	70.86	637.73	19.58	0	606.9	626.48	606.9	11.25	98.24	critical	
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5	EAST	MAYUR VIHAR	16.77	74.96	737.1	812.05	81.21	730.84	70.98	0	670.95	741.93	670.95	0	101.52	Over-exploited	
6	EAST	PREET VIHAR	13.44	59.38	698.94	758.32	75.83	682.48	45.45	0.2	607.59	653.24	607.59	29.24	95.72	critical	
7	NAZUL LAND	NAZUR LAND	25.79	373.62	180.62	554.24	55.42	498.82	232.8	0	86.27	319.07	86.27	179.75	63.96	safe	
8	NEW DELHI	CHANAKYAPURI	35.08	305.31	335.86	641.17	64.12	577.05	370.26	0	373.19	743.45	373.19	0	128.84	Over-exploited	
9	NEW DELHI	DELHI CANTONMENT	65.8	323.48	805.48	1128.96	112.9	1016.07	171.25	2.2	1124.26	1297.71	1124.26	0	127.72	Over-exploited	Salinity
10	NEW DELHI	VASANT VIHAR	57.21	485.42	766.87	1252.29	125.23	1127.06	145.35	0	1487.22	1632.57	1487.22	0	144.85	Over-exploited	Salinity
11	NORTH	ALIPUR	118.18	755.2	1081.72	1836.92	183.69	1653.23	249.96	0	1380.92	1630.88	1380.92	22.35	98.65	critical	Salinity
12	NORTH	MODEL TOWN	25.38	99.66	473.41	573.07	57.31	515.76	66.15	0.3	442.05	508.5	472.7	7.25	98.59	critical	Salinity
13	NORTH	NARELA	147.58	1174.1	867.54	2041.69	204.17	1837.52	175.7	50.01	2221.76	2447.46	2221.76	0	133.19	Over-exploited	Salinity
14	NORTH EAST	KARAWAL NAGAR	21.14	90.2	587.71	677.91	67.79	610.11	73.95	0	647.31	721.26	647.31	0	118.22	Over-exploited	
15	NORTH EAST	SEELAMPUR	8.96	38.05	769.58	807.63	80.76	726.87	38.77	0	585.9	624.68	585.9	102.19	85.94	Semi-critical	
16	NORTH EAST	YAMUNA VIHAR	5.57	19.78	270.32	290.1	29.01	261.09	42	0	340.04	382.04	340.04	0	146.33	Over-exploited	
17	NORTH WEST	KANJHAWALA	80.39	841.12	179.63	1020.75	102.08	918.67	96.6	0	532.34	628.94	1007.38	289.73	68.46	safe	Salinity
18	NORTH WEST	ROHINI	40.98	238.53	2011.64	2250.17	225.02	2025.15	238.32	0	1073.93	1312.25	1073.93	712.9	64.8	safe	Salinity
19	NORTH WEST	SARASWATI VIHAR	32.99	160.45	383.06	543.51	54.35	489.16	176.4	0.56	251.7	428.66	331.38	60.5	87.63	Semi-critical	Salinity

Annexure-I

20	SHAHDARA	SEEMAPURI	7.24	28.14	521.71	549.85	54.99	494.87	53.13	0	437.87	491	437.87	3.86	99.22	critical
21	SHAHDARA	SHAHDARA	4.9	16.54	401.23	417.77	41.78	375.99	22.4	0	438.48	460.88	468.25	0	122.58	Over-exploited
22	SHAHDARA	VIVEK VIHAR	22.44	70.26	576.43	646.69	64.67	582.03	262.89	0.5	482.24	745.63	482.24	0	128.11	Over-exploited
23	SOUTH	HAUZ KHAS	24.72	131.83	973.57	1105.4	110.54	994.86	191.14	0	797.38	988.51	797.38	6.34	99.36	critical
24	SOUTH	MEHRAULI	61.16	316.38	815.98	1132.36	113.24	1019.13	71	0	1210.88	1281.88	1210.88	0	125.78	Over-exploited
25	SOUTH	SAKET	71.97	723.13	1551.61	2274.74	227.47	2047.27	447.76	0	1850.33	2298.09	1850.33	0	112.25	Over-exploited
26	SOUTH EAST	DEFENCE COLONY	39.38	230.45	782.08	1012.53	101.25	911.28	90.52	1.6	792.77	884.89	792.77	26.39	97.1	critical
27	SOUTH EAST	KALKAJI	33.94	248.42	767	1015.42	101.54	913.88	23.25	7.5	870.87	901.61	870.87	12.26	98.66	critical
28	SOUTH EAST	SARITA VIHAR	30.2	199.64	463.53	663.17	66.32	596.86	106.4	3.64	480.81	590.85	480.81	6.01	98.99	critical
29	SOUTH WEST	DWARKA	67.84	496.01	2037.22	2533.23	253.32	2279.91	1014.9	0	1259.09	2273.99	1259.09	5.92	99.74	critical
30	SOUTH WEST	KAPASHERA	108.79	1130.78	1153.99	2284.77	228.48	2056.29	1703.66	0	711.23	2414.89	821.21	0	117.44	Over-exploited
31	SOUTH WEST	NAJAFGARH	128.53	1359.86	1265.8	2625.7	262.57	2363.13	1262.9	0	387.56	1650.46	777.59	322.64	69.84	safe
32	WEST	PATEL NAGAR	26.46	357.17	1237.04	1594.21	159.42	1434.79	287.63	0.5	1121.78	1409.91	1121.78	24.88	98.27	critical
33	WEST	PUNJABI BAGH	73.6	991.56	821.87	1813.43	181.34	1632.08	404.92	0.1	1082.64	1487.66	1082.64	144.42	91.15	critical
34	WEST	RAJOURI GARDEN	10.48	55.72	523.06	578.78	57.88	520.9	39.43	0	593.37	632.8	593.37	0	121.48	Over-exploited
Total			1487.61	11759.6	26229.7	37989.37	3769.93	34190.44	8427	67.11	25960.3	34454.46	27815.65	2414.96	100.77	

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Annexure-I

Total no. Of Assessment Units: 34

No. of OE Assessment Units: 14 (KrolBagh, MayurVihar, Chanakyapuri, Delhi Cantonment, VasantVihar, Narela, YamunaVihar, Karawal Nagar, Shahdara, VivekVihar, Mehrauli, Saket, Kapashera, Rajouri Garden)

No. of Critical Assessment Units: 13 (Kotwali, Gandhi Nagar, PreetVihar, Alipur, Model Town, Seemapuri, HauzKhas, Defence Colony, Kalkaji, SaritaVihar, Dwarka, Punjabi Bagh, Patel Nagar)

No. of Semi-Critical Assessment Units: 2 (Seelampur, SaraswatiVihar)

No. of Safe Assessment Units: 5 (Civil Lines, Kanjhawala, Rohini, Najafgarh, Nazul land)

The detailed report is shared with DJB and Deputy commissioners of respective districts on 08.11.2024.

Table 3 CATEGORIZATION of ASSESSMENT UNITS, 2024, NCT DELHI

S. No	Name of District	Safe	Semi-Critical	Critical	Over-Exploited
1	Central	Civil Lines	----	Kotwali	Karol Bagh
2	East	-----	----	Gandhi Nagar PreetVihar	MayurVihar
3	New Delhi	-----	-----	-----	Chanakyapuri Delhi Cantonment VasantVihar
4	North			Alipur Model Town	Narela
5	North East	-----	Seelampur	-----	Yamuna Vihar Karawal Nagar
6	North West	Kanjhawala Rohini	SaraswatiVihar	----	----
7	Shahdara	----	-----	Seemapuri	Shahdara VivekVihar
8	South	----	-----	HauzKhas	Mehrauli Saket
9	South East	-----	---	Defence Colony Kalkaji SaritaVihar	-----
10	South West	Najafgarh		Dwarka	Kapashera
11	West	-----	-----	Punjabi Bagh Patel Nagar	Rajouri Garden
12	Nazul land	Nazul land	-----	----	---
	Total	5	2	13	14

(B) Status of Ground Water in terms of Quality-

The quality of groundwater in NCT of Delhi has been evaluated by sampling and analysis of water samples collected from Groundwater Monitoring wells of CGWB, SUO, Delhi. About 103 Groundwater Monitoring wells were monitored for water quality during May 2023 representing pre-monsoon water quality.

The groundwater samples collected from submersible pumps and hand pumps tapping phreatic aquifers are analyzed for all the major inorganic parameters. Based on the results, it is found that ground water in the NCT of Delhi is mostly of calcium bicarbonate (Ca-Mg-HCO₃) type when the total dissolved solids of water is below 500 mg/L (corresponding to electrical conductance of 750 mS/cm at 25⁰C). They are of mixed cations and mixed anion type when the electrical conductance is between 750 and 3000 mS/cm and waters with electrical conductance above 3000 mS/cm are of sodium chloride (Na-Cl) type. However, other types of water are also found among these general classifications, which may be due to the local variations in hydro-chemical environments due to anthropogenic activities. Nevertheless, occurrence of high concentrations of some water quality parameters such as salinity, chloride, fluoride, iron, arsenic and nitrate have been observed in some pockets in few districts of Delhi.

Unconfined aquifers are extensively tapped for water supply and irrigation across the state therefore; its quality is of paramount importance. The chemical parameters like TDS, Fluoride, Nitrate, Iron, Arsenic and Uranium etc. are main constituents defining the quality of ground water in unconfined aquifers. Therefore, presence of these parameters in ground water in samples collected during NHS monitoring along with block wise hot spot locations are mentioned below.

1. Electrical Conductivity (> 3000 μ S/cm)-Block wise of Location of hot spot for EC above permissible limit-

- a) **Alipur Block of North district-** Bakoli, Singhola, Singhu
- b) **Dwarka Block of South West district-** Dwarka Sec-5
- c) **Kanjhawala Block of North West district-** Nizampur

Annexure-I

2. Fluoride (>1.5 mg/litre) - Block wise of Location of hot spot for Fluoride above permissible limit -

- a) Alipur Block of North Delhi district-AlipurGarhi, Khera Kalan, Rohini Sector 28
- b) ChanakyapuriBlock of South West district- Sunder Nursery
- c) Dwarka Block of South West district-Dwarka Sec-23
- d) KanjhawalaBlock ofNorth Westdistrict - Nizampur
- e) Mehrauli Block of South Delhi district -Jamali Kamal
- f) Najafgarh Block of South West district – Jhuljhuli, Surheda
- g) Narela Block of North Delhi district - Barwala, Bawana
- h) Rohini Block of North West district - Rani Khera, Rithala Sector 5 Rohini
- i) SaraswatiViharof North West district -Sanjay Van
- j) VivekVihar of Shahdara district - VivekVihar

3. Nitrate (>45 mg/liter) - Block wise of Location of hot spot for Nitrate-

- a) ChanakyapuriBlock of South West district- Sunder Nursery
- b) HauzKhasBlock of South West district- HauzKhas,PuspViharPz
- c) KalkajiBlock of South West district-Okhla,R-Block, GK-1
- d) KanjhawalaBlock of North West district-Nizampur
- e) MehrauliBlock of South district - JamaliKamali, Gadaipur, Jaunapur, JheelKhoh
- f) Najafgarh Block of South West district - Surheda, DaryapurKhurd, Dichaon Kalan, Najafgarh Town
- g) Narela Block of North Delhi district –Narela
- h) Patel Nagar Block of Central Delhi district – Pusa
- i) Punjabi BaghBlock of West Delhi district – Baprola, HiranKudna
- j) Rajouri GardenBlock of West Delhi district - Tagore Garden
- k) RohiniBlock of North West Delhi district - Rani Khera

3. Iron (>1.0 mg/liter) - Block wise of Location of hot spot for Ironabove permissible limit-

- a) MayurViharBlock ofEast Delhi district - ChillaSaroda

- b) Sarita Vihar Block of South East Delhi district - Jaitpur Khadar
 - c) Nazul Land Block of South East Delhi district - Nazul Land
 - d) Defence Colony Block of South East Delhi district - Nangli Rajapur
4. Arsenic (>0.01 mg/liter) - Block wise of Location of hot spot for Arsenic
- a) Mayur Vihar Block of East Delhi district - Chilla Saroda
 - b) Defence Colony Block of South East Delhi district - Nangli Rajapur
 - c) Preet Vihar Block of East Delhi district - Bank Enclave
5. 6. Uranium (>30 ppb)- Block wise of Location of hot spot for Uranium above permissible limit-
- a) Kanjhawala Block of North West district - Kanjhawala, Nizampur
 - b) Mehrauli Block of South district - Jaunapur
 - c) Najafgarh Block of South West district - Jharoda Kalan, Surheda
 - d) Narela Block of North Delhi district - Auchandi, Bawana, Hareoli
 - e) Punjabi Bagh Block of West Delhi district - Baprola

The analytical results show a concerning trend: compared to 2020, more districts in NCT of Delhi had groundwater samples exceeding permissible limits for Fluoride, Arsenic, Uranium and Iron by 2023. This decline in water quality may stem from geogenic or anthropogenic sources. However, there is an improvement in case of EC and Nitrate. This may be attributed to dilution owing to recharge. While most samples from Central Ground Water Board observation wells meet drinking water standards for basic parameters.

(C) Final Recommendations-

- i. As per discussion held in the final meeting of Permanent State Level Committee (PSLC) on 03.10.2024, during the finalized of Ground Water Resource Estimation it was decided that areas, where extraction is more, NOC for groundwater extraction is only issued when they have to maintain the balance of the quantity of extraction water and the same or more than extraction, water has to recharge. Otherwise, no NOC will be issued.
- ii. During the meeting it was decided in Over Exploited Tehsils (OE), RTRWHS is compulsory in all Government and private buildings to increase Groundwater recharge. Also, an implementable notification must be issued for buildings having more than 100 m² area.

Annexure-I

- iii. It was decided that the Stage of Ground Water Extraction (SOE) should not go beyond 99 %, for that proper regulations have to be issued
- iv. In hot spot area, piped water supply will be must and also closing of hot spot tube wells is recommended.
- v. Recharge measures need to be taken in large scale for augmentation of Ground Water resources.
- vi. Ground water is highly polluted and is not fit for drinking and irrigation purposes along the Najafgarh drain, landfill sites and industrial belts. It is recommended that ground water should be used only after proper treatment.
- vii. In Delhi, fresh ground water is underlain by saline/ brackish water. Over-exploitation of ground water in certain areas has not only resulted in depletion of fresh ground water resources but has also led to gradual upconing of saline water. It is recommended to withdraw poor quality water, which can be used for growing salt tolerant crops like cotton, wheat, guar, chickpea, soyabean, sugarcane, sunflower etc. in agricultural belts. In rest of the areas, saline water can be used after blending for uses other than drinking. Withdrawal of saline water will lead to void space in the aquifer, which when recharged during subsequent monsoon, will help in improving the water quality.
- viii. Water use efficiency measures are recommended to reduce water demand. Water conservation will require changing habits and rethinking the way we use water.

159646/2024/O/o ADMINISTRATOR(CGWA)

Annexure-II

भारत सरकार
जल शक्ति मंत्रालय
जल संसाधन, नदी विकास और गंगा
संरक्षण विभाग
केन्द्रीय भूजल प्राधिकरण
CSMRS कैम्पस, ओलाफ पाल्मे मार्ग,
से.-3, हाउस खास, आर. के. पुरम,
नई दिल्ली-110016
ई-मेल: cgwa@nic.in



Government of India
Ministry of Jal Shakti
Department of Water Resources, RD &
GR
Central Ground Water Authority
CSMRS Campus, Olaf Palme Road,
Sec.-3, Hauz Khas, R. K. Puram,
New Delhi - 110016
E-mail: cgwa@nic.in

(Urgent)

No. NGT(PB)/020/OA-639/2022 - 524
To,

Dated: 22 NOV 2024

✓ The Chief Executive Officer,
Delhi Jal Board,
Varunalaya Complex, Staff Colony,
Jhandewalan, New Delhi, Delhi-110005.

Subject- Directions/ recommendations in compliance with the order dated 18.04.2024 passed by the Hon'ble NGT, Principal Bench, New Delhi in O.A No. 639 of 2022 titled 'Pritpal Sharma versus Government of NCT of Delhi & Ors'.

Sir,

In reference to the subject cited above, it is to state that the Hon'ble NGT, Principal Bench, New Delhi vide para 124 (i) & (ii) of the order dated 18.04.2024 passed in O.A No. 639 of 2022 titled as 'Pritpal Sharma versus Government of NCT of Delhi & Ors' issued following directions:

- "CGWA is directed to own the responsibility of assessing the status of groundwater in terms of quality, quantity, availability for abstraction and recharge and aid and advise DJB in regulating drawl of ground water assessment unit wise in NCT of Delhi by carrying out requisite scientific studies and issuing appropriate directions/making appropriate recommendations to DJB and the concerned Deputy Commissioner (Revenue), who also has the designation and powers of District Magistrate in NCT of Delhi and is referred to in this order at some places as District Magistrate and hereafter as Deputy Commissioner (Revenue), of each revenue area in GNCTD and submit action taken report within three months".
- "All functional bore wells in NCT of Delhi, which do not have NOC from CGWA/DJB (issued by concerned Deputy Commissioner (Revenue) of each revenue area in GNCTD) being illegal, are ordered to be closed/sealed with immediate effect".

On the basis of scientific techniques/ study and the methodology recommended by Inter-departmental Groundwater Resource Estimation Committee (GEC), CGWB is carrying out Ground Water Resource Assessment annually. The report published during 2022 & 2023 has already been shared with DJB and DC of the respective districts of the NCT of Delhi.

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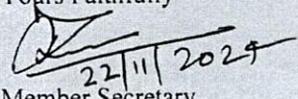
Accordingly, Groundwater, in terms of Quantity, Quality, availability for abstraction, recharge and recommendations/directions thereto as per GWRE 2023 are enclosed as Annexure-I.

Further, in exercise of the powers conferred under Section 5 of the Environment (Protection) Act, 1986, CGWA hereby directs the Delhi Jal Board to

1. comply with the recommendations given in Annexure-I and to make policies following the scientific data provided by Central Ground Water Authority for sustainable development of groundwater in NCT of Delhi.
2. take immediate action against illegal bore wells/tube wells functioning without valid NOC from Delhi Jal Board and also provide a list of closed/sealed illegal bore wells/tube wells to CGWA.
3. submit an Action Taken Report to Central Groundwater Authority within one month the date of issue of the letter.

Non-submission of report within aforesaid period will be construed as contravention of Section 5 of Environment (Protection) Act, 1986.

Yours Faithfully


22/11/2024
Member Secretary
CGWA, New Delhi

Copy to :

1. The Office of Deputy Commissioner (North), Kripanarayan Marg, Sham Nath Marg, Delhi-110054, for information and necessary action.
2. The Office of Deputy Commissioner (South), B.D.O Office, M.B Road, Saket, New Delhi-110017, for information and necessary action.
3. The Office of Deputy Commissioner (Central), Old Employment Exchange, Bldg., Darya Ganj-110002, Delhi, for information and necessary action.
4. The Office of Deputy Commissioner (East), L.M Bandh Complex, Shastri Nagar, Delhi-110031, for information and necessary action.

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5. The Office of Deputy Commissioner (West), Govt. Middle School Building Complex, Ram Pura, Delhi-110035, for information and necessary action.
6. The Office of Deputy Commissioner (South-West), Admn. Block Old Terminal Tax Building, Kapashera, Delhi-110097, for information and necessary action.
7. The Office of Deputy Commissioner (New Delhi), 12/1, Jam Nagar House, New Delhi-110069, for information and necessary action.
8. The Office of Deputy Commissioner (North-East), Weaver Complex, Nand Nagri, Delhi-110093, for information and necessary action.
9. The Office of Deputy Commissioner (North-West), Village Kanjhawala, Delhi-110081, for information and necessary action.

Encl: As Above

— Sd —

Member Secretary
CGWA, New Delhi